

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH ( COURT NO. 1)  
NEW DELHI.**

**(IB)-37(PB)/2018**

**In the matter of:**

Dinesh Kumar Jain & Ors, ...Applicant/Petitioner  
v.  
Fantastic Buildcon Pvt. Ltd. & Ors. ....Respondents

**SECTION:** Under Section 7 of IBC.

**Order delivered on 27.02.2018**

**CORAM**


**DR. DEEPTI MUKESH,  
HON'BLE MEMBER (JUDICIAL)**

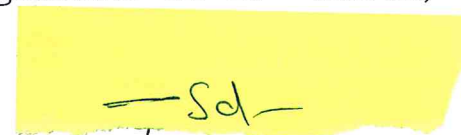
**SHRI S.K. MOHAPATRA,  
HON'BLE MEMBER(TECHNICAL)**

For the Applicant	Mr. Krishna Kumar, Adv. Ms. Srujana Suman Mund, Adv. Mr. S.C. Nanda, Adv.
For the Respondent	Ms. Sanyogita Jain, Adv.

**ORDER**

Ld. Counsel for the Financial Creditor states that they have filed rejoinder alongwith affidavit yesterday. Accordingly, the matter may be posted for final arguments on 19<sup>th</sup> March, 2018.

  
**(S.K. MOHAPATRA )  
MEMBER (TECHNICAL)**

  
**(DR. DEEPTI MUKESH )  
MEMBER (JUDICIAL)**

\*KCS\*